

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 379 OF 2017

Dated : 16th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

TANGEDCO

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy
Mr. S. Vallinayagam a/w
Mr. R. Jayaprakash
Ms. R. Ramalakshmi (Reps.)

Counsel for the Respondent(s) : Ms. Anushree Bardhan
Ms. Tanya Sareen for R-2

Mr. J. Dhanasekaran for NICIL

ORDER

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **18.07.2019 at 2.30 pm.**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

ts/nh